

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1557(CHE)/2024

PETITION NUMBER : IBA/149/2020

NAME OF THE APPLICANT : T Prabakar

**NAME OF THE RESPONDENT(S) : Waterfall Insolvency Professionals Pvt Ltd
& ors**

UNDER SECTION : Rule 11 of NCLT Rules 2016

ORDER

Ld. Counsel Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel Mr. Rishi Srinivas for one of the secured financial creditor. Ld. Counsel Mr. Ganesan for the Respondent No.1.

Applicant is directed to serve copy of the Application on the Respondents and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **09.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk